

**NATIONAL COMPANY LAW TRIBUNAL**

**MUMBAI BENCH, COURT-II**

**26. IA 1792/2020 IA 5599/2023 In C.P. (IB)/1620(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES: Amit Kumar Rishi Kumar Bhabhda Vs.  
Mr. Amit C. Poddar Liquidator Of Seam  
Industries Limited  
IN THE MATTER OF  
Associated Road Carriers Ltd.  
V/s  
Seam Industries Ltd**

**Section: Application under any other provisions - IBC Sec 60(5)  
U/s 9 of (IBC)**

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**ORDER**

Adv. Vinod Sharma appeared for the Applicant in IA No. 1792/2020.

Adv. Narpat Singh appeared for the Respondent. At the request of the parties, list the matter on **21.06.2024** for hearing.

**SD/-  
ANIL RAJ CHELLAN  
Member (Technical)  
02.05.2024  
Sushil**

**SD/-  
KULDIP KUMAR KAREER  
Member (Judicial)**